

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :07-02-2025

Date : 07.02.2025

L. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seal
	10387/2025	07.02.2025	BLAPL-712/2025	KARMA DAS	C.O.		Order Dtd. 2025-02-04		(Seal No-)
	10388/2025	07.02.2025	BLAPL-919/2025	H. K. PATRA	C.O.		Order Dtd. 2025-02-05		(Seal No-)
	10389/2025	07.02.2025	CRLMC-458/2025	ANITA SAHOO	C.O.		Order Dtd. 2025-02-04		(Seal No-)
	10391/2025	07.02.2025	WP (C) - 3734/2025	SUBASH CH PANI	C.O.		Order Dtd. 2025-02-05		(Seal No-)
	10392/2025	07.02.2025	WP (C) - 3737/2025	SUBASH CH PANI	C.O.		Order Dtd. 2025-02-05		(Seal No-)
	10393/2025	07.02.2025	ABLAPL-13806/2024	CHITTA RANJAN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Seal No-)
	10394/2025	07.02.2025	WP (C) - 3081/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-5	(Seal No-22)
	10395/2025	07.02.2025	ABLAPL-1244/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Seal No-22)
	10397/2025	07.02.2025	BLAPL-9259/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	BAIL-2	(Seal No-16)
	10399/2025	07.02.2025	BLAPL-281/2025	SUJIT KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	BAIL-1	(Seal No-1)
	10400/2025	07.02.2025	BLAPL-918/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Seal No-1)
	10401/2025	07.02.2025	CRLMA-4/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Seal No-1)
	10402/2025	07.02.2025	BLAPL-896/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	BAIL-2	(Seal No-10)
	10403/2025	07.02.2025	CRLREV-750/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Seal No-10)
	10404/2025	07.02.2025	BLAPL-903/2025	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Seal No-10)
	10405/2025	07.02.2025	BLAPL-911/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	BAIL-2	(Seal No-5)
	10406/2025	07.02.2025	CRLMC-	PRASANNA	C.O.	COURT NO.	Order Dtd. 2025-		(Seal No-)

			260/2025	KUMAR SWAIN		2 OLD	02-04		No-9
3	10407/2025	07.02.2025	CRLMC-405/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-9)
9	10408/2025	07.02.2025	BLAPL-914/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-9)
0	10409/2025	07.02.2025	CRLMC-402/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-9)
	10410/2025	07.02.2025	BLAPL-904/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	BAIL-2	(Sea No-18)
2	10411/2025	07.02.2025	CRLMC-388/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-18)
3	10412/2025	07.02.2025	ABLAPL-1159/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	BAIL-2	(Sea No-7)
4	10413/2025	07.02.2025	CRLMC-360/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-7)
5	10414/2025	07.02.2025	ABLAPL-12933/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-7)
5	10415/2025	07.02.2025	ABLAPL-1173/2025	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-7)
7	10416/2025	07.02.2025	ABLAPL-1205/2025	U DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-1	(Sea No-1)
8	10417/2025	07.02.2025	ABLAPL-1249/2025	S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-1)
9	10418/2025	07.02.2025	ABLAPL-1207/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-1)
0	10419/2025	07.02.2025	ABLAPL-5713/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-1)
1	10420/2025	07.02.2025	ABLAPL-14094/2024	RP DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-1)
2	10427/2025	07.02.2025	BLAPL-828/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-1)
3	10428/2025	07.02.2025	ABLAPL-24/2025	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(Sea No-1)
4	10429/2025	07.02.2025	WP (C) - 3651/2025	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	WRIT BRANCH-8	(Sea No-39)
5	10431/2025	07.02.2025	ABLAPL-12316/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-39)
5	10433/2025	07.02.2025	ABLAPL-14809/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-39)
7	10435/2025	07.02.2025	WP (C) - 3563/2025	R.K.SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-02-04	WRIT BRANCH-2	(Sea No-7)
8	10436/2025	07.02.2025	WP (C) - 3413/2025	B SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-04	WRIT BRANCH-7	(Sea No-5)
9	10439/2025	07.02.2025	BLAPL-905/2025	T R DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-05		(Sea No-5)
0	10440/2025	07.02.2025	ABLAPL-	SANJIB KUMAR	C.O.	COURT NO.	Order Dtd. 2025-	BAIL-2	(Sea

			7883/2024	BHANJADEO		6	02-05		No-8
	10441/2025	07.02.2025	CRLMC-278/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-04		(Sea No-8)
2	10442/2025	07.02.2025	ABLAPL-1162/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-8)
3	10443/2025	07.02.2025	WP(C)-31909/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2025-03-05		(Sea No-8)
4	10444/2025	07.02.2025	ABLAPL-1216/2025	M R DHAL	C.O.	COURT NO. 10	Order Dtd. 2025-02-05		(Sea No-8)
5	10446/2025	07.02.2025	CRLREV-686/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 10	Order Dtd. 2025-02-04		(Sea No-8)
5	10448/2025	07.02.2025	CRLREV-667/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 10	Order Dtd. 2025-02-04		(Sea No-8)
7	10451/2025	07.02.2025	ABLAPL-8744/2024	ANITA SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-05		(Sea No-8)
8	10452/2025	07.02.2025	MATA-178/2023	M R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-05	FIRST APPEAL	(Sea No-4)
9	10453/2025	07.02.2025	MATA-178/2023	B P TANGA	C.O.	COURT NO. 10	Order Dtd. 2025-02-05	FIRST APPEAL	(Sea No-4)
0	10454/2025	07.02.2025	CMP-571/2024	P. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-04	WRIT BRANCH-3	(Sea No-14)
	10455/2025	07.02.2025	MATA-94/2019	P K DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-04	FIRST APPEAL	(Sea No-1)
2	10456/2025	07.02.2025	MATA-94/2017	KISHTISH	C.O.	COURT NO. 10	Order Dtd. 2025-02-05	FIRST APPEAL	(Sea No-2)
3	10457/2025	07.02.2025	FAO-255/2024	C. DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02-05	MISC. APPEAL SEC.	(Sea No-2)
4	10458/2025	07.02.2025	FAO-255/2024	P. K. PARIDA	C.O.	COURT NO. 10	Order Dtd. 2025-02-05	MISC. APPEAL SEC.	(Sea No-2)
5	10459/2025	07.02.2025	WP(C)-4593/2024	H. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Sea No-10)
5	10460/2025	07.02.2025	WP(C)-32223/2023	B K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06	WRIT BRANCH (DIVISION BENCH-3)	(Sea No-120)
7	10477/2025	07.02.2025	BLAPL-874/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-120)
8	10489/2025	07.02.2025	ABLAPL-886/2025	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-30		(Sea No-120)
9	10496/2025	07.02.2025	BLAPL-803/2015	S DAS	C.O.	COURT NO. 10	Order Dtd. 2015-07-13		(Sea No-120)
0	10498/2025	07.02.2025	BLAPL-211/2025	RK MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-02-04		(Sea No-120)
1	10502/2025	07.02.2025	BLAPL-	S DAS	C.O.	COURT NO.	Order Dtd. 2015-		(Sea No-120)

			808/2015			3	07-13		No-120)
2	10509/2025	07.02.2025	CRLREV-775/2010	M R BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-02-19	CRIMINAL REVISION	(Sea No-2)
3	10516/2025	07.02.2025	ABLAPL-976/2025	HK DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02-04	BAIL-2	(Sea No-12)
4	10518/2025	07.02.2025	ABLAPL-1158/2025	NC SINHA	C.O.	COURT NO. 6	Order Dtd. 2025-02-04	BAIL-2	(Sea No-11)
5	10519/2025	07.02.2025	ABLAPL-1155/2025	AK SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-04	BAIL-2	(Sea No-11)
5	10522/2025	07.02.2025	RPFAM-63/2024	M/S. RAMANIKANTA PATTANAİK, B.C.PARIJA, A.PANDA, A.RANI PANDA, R.R.ROUT, S.S.PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-03-03	FIRST APPEAL	(Sea No-4)
7	10528/2025	07.02.2025	ABLAPL-1161/2025	HK DASH	C.O.	COURT NO. 3	Order Dtd. 2025-02-04		(Sea No-4)
8	10537/2025	07.02.2025	BLAPL-251/2025	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-2	(Sea No-12)
9	10539/2025	07.02.2025	BLAPL-12203/2024	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-12)
0	10540/2025	07.02.2025	BLAPL-11820/2024	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-12)
1	10542/2025	07.02.2025	BLAPL-26/2025	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-12)
2	10544/2025	07.02.2025	CRLMC-1634/2023	H K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	CRIMINAL MISC	(Sea No-4)
3	10545/2025	07.02.2025	WP (C) - 2914/2025	P. K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-4)
4	10546/2025	07.02.2025	WP (C) - 3052/2025	P. K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-4)
5	10547/2025	07.02.2025	WP (C) - 1919/2025	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Sea No-47)
5	10548/2025	07.02.2025	ABLAPL-4774/2022	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	BAIL-2	(Sea No-12)
7	10549/2025	07.02.2025	CMP-1459/2024	P. BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-12)
8	10550/2025	07.02.2025	ABLAPL-1008/2025	U DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-12)

9	10551/2025	07.02.2025	ABLAPL-1135/2025	U DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	BAIL-1	(Sea No-6)
0	10552/2025	07.02.2025	CMP-989/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-6)
1	10553/2025	07.02.2025	CRLMC-448/2025	A. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06		(Sea No-6)
2	10554/2025	07.02.2025	CRLMP-1633/2024	M. K. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-03		(Sea No-6)
3	10555/2025	07.02.2025	WP (C) - 30865/2024	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-6)
4	10556/2025	07.02.2025	WP (C) - 30843/2024	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-6)
5	10557/2025	07.02.2025	WP (C) - 2884/2025	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-112)
5	10559/2025	07.02.2025	WP (C) - 30795/2024	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-112)
7	10560/2025	07.02.2025	WP (C) - 25848/2024	G. JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-112)
8	10561/2025	07.02.2025	WP (C) - 27056/2024	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-112)
9	10562/2025	07.02.2025	WP (C) - 2882/2025	R. K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-3	(Sea No-11)
0	10563/2025	07.02.2025	WP (C) - 3167/2025	D. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-11)
1	10564/2025	07.02.2025	WP (C) - 2298/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-11)
2	10565/2025	07.02.2025	WP (C) - 2296/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	WRIT BRANCH-7	(Sea No-44)
3	10566/2025	07.02.2025	WP (C) - 2423/2025	B. R. SETH	C.O.	COURT NO. 12	Order Dtd. 2025-02-13		(Sea No-44)
4	10567/2025	07.02.2025	CRLMC-346/2025	S BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-02-04		(Sea No-44)
5	10568/2025	07.02.2025	WP (C) - 3575/2025	B. R. SETH	C.O.	COURT NO. 12	Order Dtd. 2025-02-13		(Sea No-44)
5	10569/2025	07.02.2025	CRLMC-311/2025	LAMBODOR ACHARI	C.O.	COURT NO. 12	Order Dtd. 2025-02-04		(Sea No-44)
7	10570/2025	07.02.2025	CRLMC-254/2025	M N MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-04	CRIMINAL MISC	(Sea No-5)
8	10571/2025	07.02.2025	CRLMC-304/2025	D K DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-04		(Sea No-5)

9	10572/2025	07.02.2025	CRLMC-270/2025	SAMARENDRA MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-04		(Sea No-5)
00	10574/2025	07.02.2025	CRLMC-771/2024	M R SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-03-22	CRIMINAL MISC	(Sea No-3)
01	10575/2025	07.02.2025	CRLA-781/2024	M R SAHOO	C.O.	COURT NO. 7	Order Dtd. 9999-12-31		(Sea No-3)
02	10576/2025	07.02.2025	CMP-1308/2024	P K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-03-07		(Sea No-3)
03	10577/2025	07.02.2025	CMP-1496/2024	P BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02-05		(Sea No-3)
04	10578/2025	07.02.2025	WP (C) - 2723/2025	ARTATRANA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-02-04		(Sea No-3)
05	10579/2025	07.02.2025	WP (C) - 2647/2025	S DAS	C.O.	COURT NO. 20	Order Dtd. 2025-02-04	WRIT BRANCH-2	(Sea No-6)
06	10580/2025	07.02.2025	WP (C) - 1019/2025	S K PARIDA	C.O.	COURT NO. 20	Order Dtd. 2025-02-04		(Sea No-6)
07	10581/2025	07.02.2025	ABLAPL-12885/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Sea No-6)
08	10582/2025	07.02.2025	WP (C) - 723/2025	ASHOK KU RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-6)
09	10583/2025	07.02.2025	WP (C) - 3009/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-3	(Sea No-11)
10	10584/2025	07.02.2025	WP (C) - 867/2025	ASHOK KU RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-4	(Sea No-19)
11	10585/2025	07.02.2025	WP (C) - 3541/2025	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-19)
12	10586/2025	07.02.2025	WP (C) - 872/2025	ASHOK KU RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-19)
13	10587/2025	07.02.2025	WP (C) - 3546/2025	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-2	(Sea No-7)
14	10588/2025	07.02.2025	WP (C) - 953/2025	ASHOK KU RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-3	(Sea No-13)
15	10589/2025	07.02.2025	WP (C) - 2810/2025	J K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-1	(Sea No-1)
16	10590/2025	07.02.2025	WP (C) - 314/2025	J K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-1	(Sea No-30)
17	10591/2025	07.02.2025	WP (C) - 1059/2025	ASHOK KU RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-7	(Sea No-10)
18	10592/2025	07.02.2025	WP (C) - 2365/2025	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Sea No-10)
19	10593/2025	07.02.2025	WP (C) - 1063/2025	ASHOK KU RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-5	(Sea No-20)
20	10597/2025	07.02.2025	WP (C) -	ASHOK KU RANA	C.O.	COURT NO.	Order Dtd. 2025-		(Sea No-20)

			1099/2025			2 OLD	02-04		No-20)
21	10600/2025	07.02.2025	WP (C) - 2663/2025	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-6	(Sea No-26)
22	10601/2025	07.02.2025	ABLAPL-1157/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-2	(Sea No-11)
23	10602/2025	07.02.2025	WP (C) - 2728/2025	D K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	WRIT BRANCH-3	(Sea No-11)
24	10604/2025	07.02.2025	WP (C) - 3698/2025	T. BAG	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH-1	(Sea No-2)
25	10605/2025	07.02.2025	WP (C) - 3341/2025	ARUN KU JATI	C.O.	COURT NO. 6	Order Dtd. 2025-02-04	WRIT BRANCH-5	(Sea No-22)
26	10606/2025	07.02.2025	WP (C) - 3093/2025	ARUN KU JATI	C.O.	COURT NO. 6	Order Dtd. 2025-02-04	WRIT BRANCH-4	(Sea No-27)
27	10607/2025	07.02.2025	WP (C) - 24972/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-02-05		(Sea No-27)
28	10608/2025	07.02.2025	WP (C) - 31103/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-02-05	WRIT BRANCH-1	(Sea No-1)
29	10609/2025	07.02.2025	WP (C) - 23974/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-02-05		(Sea No-1)
30	10610/2025	07.02.2025	WP (C) - 3676/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-02-05		(Sea No-1)
31	10611/2025	07.02.2025	WP (C) - 1765/2025	PC DAS	C.O.	COURT NO. 2	Order Dtd. 2025-02-03	WRIT BRANCH-2	(Sea No-34)
32	10613/2025	07.02.2025	WP (C) - 2446/2025	DK JENA	C.O.	COURT NO. 2	Order Dtd. 2025-02-04		(Sea No-34)
33	10614/2025	07.02.2025	WP (C) - 2767/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-8	(Sea No-29)
34	10615/2025	07.02.2025	WP (C) - 2554/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-1	(Sea No-1)
35	10616/2025	07.02.2025	WP (C) - 1498/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-6	(Sea No-24)
36	10618/2025	07.02.2025	WP (C) - 31774/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-8	(Sea No-29)
37	10619/2025	07.02.2025	MATA-437/2024	BK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-06	FIRST APPEAL	(Sea No-1)
38	10620/2025	07.02.2025	WP (C) - 3415/2025	SK BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-04		(Sea No-1)
39	10621/2025	07.02.2025	WP (C) - 20251/2024	HK MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Sea No-1)
40	10622/2025	07.02.2025	WP (C) - 20827/2024	BK PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Sea No-1)

41	10623/2025	07.02.2025	WP (C) - 658/2025	AK RANA	C.O.	COURT NO. 1	Order Dtd. 2025-02-04	WRIT BRANCH (DIVISION BENCH-3)	(Seal No-119)
42	10624/2025	07.02.2025	WP (C) - 264/2025	SK MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH (DIVISION BENCH-2)	(Seal No-113)
43	10625/2025	07.02.2025	WP (C) - 2625/2025	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-1	(Seal No-113)
44	10628/2025	07.02.2025	WP (C) - 9018/2018	MANOJ KUMAR RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2018-06-27		(Seal No-113)
45	10629/2025	07.02.2025	ABLAPL-12192/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Seal No-113)
46	10630/2025	07.02.2025	WP (C) - 26454/2024	C. R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Seal No-113)
47	10631/2025	07.02.2025	WP (C) - 3439/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-8	(Seal No-39)
48	10632/2025	07.02.2025	ABLAPL-1025/2025	D. HAZRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	BAIL-2	(Seal No-12)
49	10633/2025	07.02.2025	BLAPL-11559/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Seal No-12)
50	10634/2025	07.02.2025	ABLAPL-900/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	BAIL-2	(Seal No-9)
51	10641/2025	07.02.2025	CMP-169/2025	G.C.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	WRIT BRANCH-5	(Seal No-23)
52	10642/2025	07.02.2025	CRLMP-156/2025	S. C. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2025-03-17		(Seal No-23)
53	10643/2025	07.02.2025	CRLMP-66/2025	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-06		(Seal No-23)
54	10644/2025	07.02.2025	CRLMP-39/2025	M. D. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2025-02-06		(Seal No-23)
55	10645/2025	07.02.2025	CRLMP-36/2025	M. R. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-02-06		(Seal No-23)
56	10646/2025	07.02.2025	CRLA-917/2024	S.K.BHANJADEO	C.O.	COURT NO. 3	Order Dtd. 2025-03-17		(Seal No-23)
57	10647/2025	07.02.2025	CRLA-959/2024	A. K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-03-12		(Seal No-23)
58	10648/2025	07.02.2025	CRLREV-557/2024	M. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seal No-23)
59	10649/2025	07.02.2025	WP (C) - 31692/2024	B. S. RAYAGURU	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH-8	(Seal No-)

									40)
50	10650/2025	07.02.2025	CMAPL-22/2021	S K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-06	M.J.C.	(Sea No-4)
51	10651/2025	07.02.2025	WP (C) - 31103/2024	G. K. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2025-02-05	WRIT BRANCH-1	(Sea No-1)
52	10652/2025	07.02.2025	WP (C) - 26553/2024	B. D. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-05		(Sea No-1)
53	10653/2025	07.02.2025	RVWPET-10/2024	D K BISOI	C.O.	COURT NO. 15	Order Dtd. 2025-04-02	CIVIL REVISION	(Sea No-1)
54	10654/2025	07.02.2025	WP (C) - 1259/2025	B. M. SARANGI	C.O.	COURT NO. 15	Order Dtd. 2025-02-06	WRIT BRANCH-7	(Sea No-10)
55	10655/2025	07.02.2025	FAO-336/2024	P K LENKA	C.O.	COURT NO. 15	Order Dtd. 2025-02-06	MISC. APPEAL SEC.	(Sea No-5)
56	10656/2025	07.02.2025	WP (C) - 3855/2025	B. M. SARANGI	C.O.	COURT NO. 15	Order Dtd. 2025-02-06		(Sea No-5)
57	10657/2025	07.02.2025	WP (C) - 3853/2025	B. M. SARANGI	C.O.	COURT NO. 15	Order Dtd. 2025-02-06		(Sea No-5)
58	10658/2025	07.02.2025	RVWPET-217/2018	M NAIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	CIVIL REVISION	(Sea No-1)
59	10659/2025	07.02.2025	WP (C) - 3899/2025	N. K. SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2025-02-06	WRIT BRANCH (DIVISION BENCH-3)	(Sea No-119)
60	10660/2025	07.02.2025	RVWPET-234/2018	M NAIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-05	CIVIL REVISION	(Sea No-1)
61	10661/2025	07.02.2025	WP (C) - 3877/2025	N. K. SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2025-02-06	WRIT BRANCH-2	(Sea No-7)
62	10662/2025	07.02.2025	CRLMC-2855/2023	BISWARANJAN DALAI	C.O.	COURT NO. 12	Order Dtd. 2025-03-19	CRIMINAL MISC	(Sea No-1)
63	10663/2025	07.02.2025	RVWPET-226/2018	B K DALAI	C.O.	COURT NO. 12	Order Dtd. 2025-02-05	CIVIL REVISION	(Sea No-1)
64	10664/2025	07.02.2025	RVWPET-236/2018	S P SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-01-30	CIVIL REVISION	(Sea No-1)
65	10665/2025	07.02.2025	RVWPET-236/2018	B K DALAI	C.O.	COURT NO. 12	Order Dtd. 2025-01-30	CIVIL REVISION	(Sea No-1)
66	10666/2025	07.02.2025	CRLMC-2416/2024	S SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Sea No-1)
67	10667/2025	07.02.2025	CRLMC-2416/2024	S SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Sea No-1)
68	10668/2025	07.02.2025	CRLMC-1229/2021	R K SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-03-18	CRIMINAL MISC	(Sea No-3)
69	10669/2025	07.02.2025	CRLMC-1535/2020	B K PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-02-06	CRIMINAL MISC	(Sea No-5)
70	10670/2025	07.02.2025	ABLAPL-1281/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-02-06	BAIL-1	(Sea No-3)
71	10671/2025	07.02.2025	WP (C) - 37188/2022	S B UDGATA	C.O.	COURT NO. 17	Order Dtd. 2025-02-06	WRIT BRANCH (DIVISION BENCH-3)	(Sea No-119)

32	10672/2025	07.02.2025	ABLAPL-1259/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Serial No-119)
33	10673/2025	07.02.2025	ABLAPL-13222/2024	D. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	BAIL-2	(Serial No-7)
34	10674/2025	07.02.2025	WP (C) - 37188/2022	B K PATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-06	WRIT BRANCH (DIVISION BENCH-3)	(Serial No-119)
35	10675/2025	07.02.2025	BLAPL-11197/2024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Serial No-119)
36	10676/2025	07.02.2025	WP (C) - 4406/2024	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-06	WRIT BRANCH (DIVISION BENCH-3)	(Serial No-119)
37	10677/2025	07.02.2025	ABLAPL-1302/2025	PRASANTA KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Serial No-119)
38	10678/2025	07.02.2025	WP (C) - 26844/2020	R R DAS	C.O.	COURT NO. 24	Order Dtd. 2025-02-24	WRIT BRANCH-1	(Serial No-30)
39	10679/2025	07.02.2025	ABLAPL-1306/2025	SUVENDU BARIK	C.O.	COURT NO. 24	Order Dtd. 2025-02-06		(Serial No-30)
40	10680/2025	07.02.2025	CONTC-4494/2024	M/S.RANJIT SAMAL, S.SAMAL	C.O.	COURT NO. 24	Order Dtd. 2025-01-29		(Serial No-30)
41	10681/2025	07.02.2025	ABLAPL-1294/2025	M. R. BARIK	C.O.	COURT NO. 24	Order Dtd. 2025-02-06	BAIL-1	(Serial No-15)
42	10682/2025	07.02.2025	CMP-134/2025	MOTILAL MISHRA	C.O.	COURT NO. 24	Order Dtd. 2025-02-05		(Serial No-15)
43	10683/2025	07.02.2025	WP (C) - 1183/2025	M DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-15		(Serial No-15)
44	10684/2025	07.02.2025	ABLAPL-1156/2025	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	BAIL-2	(Serial No-11)
45	10685/2025	07.02.2025	ABLAPL-1194/2025	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-02-05		(Serial No-11)
46	10686/2025	07.02.2025	WP (C) - 13403/2015	M/S. BHABANI SHANKAR RAYGURU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-19	WRIT BRANCH (DIVISION BENCH-1)	(Serial No-105)
47	10687/2025	07.02.2025	ABLAPL-1309/2025	BISWARANJAN DALAI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-06	BAIL-1	(Serial No-6)
48	10688/2025	07.02.2025	WP (C) - 3002/2025	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-20		(Serial No-6)
49	10689/2025	07.02.2025	ABLAPL-1308/2025	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2025-02-06		(Serial No-6)

00	10690/2025	07.02.2025	WP (C) - 3554/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-20	WRIT BRANCH-1	(Sea No-2)
01	10691/2025	07.02.2025	ABLAPL- 1255/2025	SANJIB KUMAR BHANJIJADEO	C.O.	COURT NO. 17	Order Dtd. 2025- 02-05	BAIL-1	(Sea No-2)
02	10692/2025	07.02.2025	ABLAPL- 1313/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025- 02-06		(Sea No-2)
03	10694/2025	07.02.2025	WP (C) - 2959/2025	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-20	WRIT BRANCH-5	(Sea No-22)
04	10695/2025	07.02.2025	BLAPL- 12953/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025- 02-05		(Sea No-22)
05	10696/2025	07.02.2025	TRP (C) - 365/2023	G C JENA	C.O.	COURT NO. 3	Order Dtd. 2025- 02-24	M.J.C.	(Sea No-6)
06	10697/2025	07.02.2025	BLAPL- 11872/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025- 02-03	BAIL-1	(Sea No-13)
07	10698/2025	07.02.2025	TRP (C) - 109/2018	P K MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025- 02-06	M.J.C.	(Sea No-6)
08	10699/2025	07.02.2025	ABLAPL- 1323/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 3	Order Dtd. 2025- 02-06	BAIL-1	(Sea No-1)
09	10700/2025	07.02.2025	ABLAPL- 13452/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025- 02-05		(Sea No-1)
10	10701/2025	07.02.2025	CRP- 19/2019	S K PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2025- 02-03	CIVIL REVISION	(Sea No-5)
11	10702/2025	07.02.2025	CMAPL- 237/2024	RANJAN KU SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025- 03-25		(Sea No-5)
12	10703/2025	07.02.2025	ABLAPL- 1186/2025	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025- 02-04		(Sea No-5)
13	10704/2025	07.02.2025	CRLA- 798/2024	C.KASTURI	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMINAL APPEAL	(Sea No-6)
14	10705/2025	07.02.2025	ABLAPL- 1289/2025	H.K.MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025- 02-06	BAIL-2	(Sea No-17)
15	10706/2025	07.02.2025	ABLAPL- 1292/2025	G.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025- 02-06	BAIL-1	(Sea No-5)
16	10707/2025	07.02.2025	ABLAPL- 1293/2025	P.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025- 02-24		(Sea No-5)
17	10708/2025	07.02.2025	ABLAPL- 1297/2025	S.P.DAS	C.O.	COURT NO. 17	Order Dtd. 2025- 02-06		(Sea No-5)
18	10709/2025	07.02.2025	ABLAPL- 1298/2025	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 02-06		(Sea No-5)
19	10710/2025	07.02.2025	ABLAPL- 1299/2025	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025- 02-06		(Sea No-5)
20	10711/2025	07.02.2025	ABLAPL- 1300/2025	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025- 02-06		(Sea No-5)
21	10712/2025	07.02.2025	ABLAPL- 1305/2025	B.K.DALAI	C.O.	COURT NO. 17	Order Dtd. 2025- 02-06	BAIL-1	(Sea No-5)
22	10713/2025	07.02.2025	ABLAPL- 1169/2025	SURYA NARAYAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025- 02-05		(Sea No-5)

23	10714/2025	07.02.2025	BLAPL-11594/2024	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Sea No-5)
24	10715/2025	07.02.2025	ABLAPL-1307/2025	J.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Sea No-5)
25	10716/2025	07.02.2025	ABLAPL-995/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Sea No-5)
26	10717/2025	07.02.2025	ABLAPL-1315/2025	N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Sea No-5)
27	10718/2025	07.02.2025	ABLAPL-1227/2025	DK NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-5)
28	10719/2025	07.02.2025	ABLAPL-1256/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	BAIL-1	(Sea No-2)
29	10720/2025	07.02.2025	ABLAPL-1319/2025	S.R.SUBUDHI	C.O.	COURT NO. 17	Order Dtd. 2025-02-06	BAIL-2	(Sea No-7)
30	10721/2025	07.02.2025	ABLAPL-1258/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	BAIL-1	(Sea No-3)
31	10722/2025	07.02.2025	ABLAPL-1320/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Sea No-3)
32	10723/2025	07.02.2025	ABLAPL-13096/2024	MR ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Sea No-3)
33	10724/2025	07.02.2025	ABLAPL-1171/2025	P.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-3)
34	10725/2025	07.02.2025	ABLAPL-13132/2024	PK PANI	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	BAIL-1	(Sea No-13)
35	10727/2025	07.02.2025	ABLAPL-13221/2024	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Sea No-13)
36	10728/2025	07.02.2025	ABLAPL-1181/2025	P.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-13)
37	10729/2025	07.02.2025	ABLAPL-13230/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-13)
38	10730/2025	07.02.2025	ABLAPL-1201/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	BAIL-2	(Sea No-18)
39	10731/2025	07.02.2025	ABLAPL-13425/2024	BR SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-18)
40	10732/2025	07.02.2025	ABLAPL-13660/2024	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05		(Sea No-18)
41	10733/2025	07.02.2025	ABLAPL-1264/2025	PK LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Sea No-18)
42	10734/2025	07.02.2025	ABLAPL-1197/2025	M.SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-1	(Sea No-2)
43	10735/2025	07.02.2025	BLAPL-343/2025	BRAJA KISHOR PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-01-27	BAIL-2	(Sea No-16)
44	10736/2025	07.02.2025	ABLAPL-	SK. KALIM	C.O.	COURT NO.	Order Dtd. 2025-		(Sea

			1271/2025	UDDIN		15	02-06		No-16)
15	10737/2025	07.02.2025	ABLAPL-1189/2025	P.K.MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	BAIL-1	(Sea No-13)
16	10738/2025	07.02.2025	ABLAPL-1200/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-04	BAIL-2	(Sea No-18)
17	10739/2025	07.02.2025	ABLAPL-1282/2025	MN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Sea No-18)
18	10740/2025	07.02.2025	ABLAPL-1188/2025	G.C.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-10	BAIL-1	(Sea No-2)
19	10741/2025	07.02.2025	ABLAPL-1285/2025	LAXMINARAYAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-06	BAIL-1	(Sea No-14)
20	10742/2025	07.02.2025	ABLAPL-1261/2025	SAHELI SATYARUPA	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Sea No-14)
21	10743/2025	07.02.2025	ABLAPL-1286/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-06	BAIL-1	(Sea No-4)
22	10744/2025	07.02.2025	ABLAPL-1179/2025	M.N.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-4)
23	10745/2025	07.02.2025	ABLAPL-1304/2024	R R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-03-11		(Sea No-4)
24	10746/2025	07.02.2025	ABLAPL-1288/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Sea No-4)
25	10747/2025	07.02.2025	ABLAPL-1303/2025	R R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Sea No-4)
26	10748/2025	07.02.2025	ABLAPL-1174/2025	N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-4)
27	10749/2025	07.02.2025	ABLAPL-1266/2025	CHITTA RANJAN SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Sea No-3)
28	10750/2025	07.02.2025	ABLAPL-1172/2025	A.C.MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Sea No-11)
29	10751/2025	07.02.2025	ABLAPL-1204/2025	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-11)
30	10752/2025	07.02.2025	ABLAPL-1163/2025	M.N.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-11)
31	10753/2025	07.02.2025	BLAPL-9027/2024	BB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-12-18		(Sea No-11)
32	10754/2025	07.02.2025	ABLAPL-1168/2025	K.C.PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-1	(Sea No-2)
33	10755/2025	07.02.2025	ABLAPL-1317/2025	A.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Sea No-2)
34	10757/2025	07.02.2025	ABLAPL-1325/2025	J.P.KAR	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Sea No-2)
35	10758/2025	07.02.2025	ABLAPL-	T R DAS	C.O.	COURT NO.	Order Dtd. 2025-		(Sea

			1283/2025			17	02-06		No-2
56	10759/2025	07.02.2025	ABLAPL-1326/2025	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-19		(Sea No-2)
57	10760/2025	07.02.2025	BLAPL-11208/2024	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Sea No-2)
58	10761/2025	07.02.2025	ABLAPL-1260/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Sea No-2)
59	10762/2025	07.02.2025	ABLAPL-13334/2024	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Sea No-2)
60	10763/2025	07.02.2025	MSA-1/2025	J. D. MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-03-17		(Sea No-2)
61	10766/2025	07.02.2025	WP (C) - 29944/2024	P. L. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-05	WRIT BRANCH-6	(Sea No-24)
62	10768/2025	07.02.2025	CRLMC-3538/2024	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-06	CRIMINAL MISC	(Sea No-6)
63	10770/2025	07.02.2025	CRLMC-348/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-06	CRIMINAL MISC	(Sea No-6)
64	10771/2025	07.02.2025	ABLAPL-1167/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-6)
65	10773/2025	07.02.2025	CRLMC-481/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-02-06		(Sea No-6)
66	10774/2025	07.02.2025	ABLAPL-1170/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-6)
67	10775/2025	07.02.2025	ABLAPL-1206/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-1	(Sea No-3)
68	10776/2025	07.02.2025	ABLAPL-1183/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-3)
69	10777/2025	07.02.2025	ABLAPL-1185/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-3)
70	10778/2025	07.02.2025	ABLAPL-1180/2025	SRINIBAS SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-2	(Sea No-12)
71	10779/2025	07.02.2025	ABLAPL-1177/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-12)
72	10780/2025	07.02.2025	ABLAPL-1164/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-04		(Sea No-12)
73	10781/2025	07.02.2025	ABLAPL-1191/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-1	(Sea No-1)
74	10782/2025	07.02.2025	ABLAPL-1195/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-1	(Sea No-1)
75	10783/2025	07.02.2025	BLAPL-13146/2024	BIKASH PARIJA	C.O.	COURT NO. 17	Order Dtd. 2025-02-06	BAIL-2	(Sea No-11)
76	10784/2025	07.02.2025	ABLAPL-1199/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	BAIL-1	(Sea No-4)
77	10789/2025	07.02.2025	WP (C) - 3254/2025	B. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-05		(Sea No-4)
78	10790/2025	07.02.2025	WP (C) -	B. NAYAK	C.O.	COURT NO.	Order Dtd. 2025-		(Sea

			3254/2025			17	02-05		No-4
99	10791/2025	07.02.2025	WP (C) - 3254/2025	B. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025- 02-05		(Sea No-4
00	10792/2025	07.02.2025	CRLA- 82/2025	P. K. ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2025- 04-10		(Sea No-4
01	10793/2025	07.02.2025	WA- 241/2025	R C MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-4
02	10794/2025	07.02.2025	WP (C) - 2604/2025	KSHITISH	C.O.	COURT NO. 1	Order Dtd. 2025- 02-05	WRIT BRANCH-2	(Sea No-6
03	10795/2025	07.02.2025	CONTC- 5753/2024	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06	CONTEMPT	(Sea No-4
04	10796/2025	07.02.2025	CONTC- 5723/2024	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-4
05	10797/2025	07.02.2025	WP (C) - 1194/2025	SURYA NARAYAN MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025- 02-05		(Sea No-4
06	10798/2025	07.02.2025	WP (C) - 3245/2025	H K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-4
07	10799/2025	07.02.2025	CRLMC- 470/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-4
08	10800/2025	07.02.2025	CRLMC- 466/2025	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-4
09	10801/2025	07.02.2025	CRLMC- 400/2025	LAMBODOR ACHARI	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06	CRIMINAL MISC	(Sea No-7
00	10802/2025	07.02.2025	CRLMC- 315/2025	LAMBODAR ACHARI	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-7
01	10803/2025	07.02.2025	CRLMC- 314/2025	LAMBODOR ACHARI	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-7
02	10804/2025	07.02.2025	CRLMC- 313/2025	LAMBODOR ACHARI	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-7
03	10805/2025	07.02.2025	CRLMC- 4612/2024	LAMBODOR ACHARI	C.O.	COURT NO. 15	Order Dtd. 2024- 12-23		(Sea No-7
04	10806/2025	07.02.2025	CRLMC- 3715/2024	P PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024- 12-02		(Sea No-7
05	10807/2025	07.02.2025	CRLREV- 722/2024	HARIHAR SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2025- 01-29		(Sea No-7
06	10808/2025	07.02.2025	CONTC- 5724/2024	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-7
07	10809/2025	07.02.2025	CRLMC- 462/2025	A.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-7
08	10810/2025	07.02.2025	CONTC- 5725/2024	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-7
09	10811/2025	07.02.2025	CONTC- 5729/2024	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025- 02-06		(Sea No-7
00	10816/2025	07.02.2025	WP (C) - 16352/2024	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025- 02-05	WRIT BRANCH (DIVISION BENCH-1)	(Sea No- 107)
01	10817/2025	07.02.2025	CRLMC- 516/2025	U.DAS	C.O.	COURT NO. 15	Order Dtd. 2025- 03-06		(Sea No- 107)
02	10818/2025	07.02.2025	ABLAPL-	P PARIDA	C.O.	COURT NO.		BAIL-2	(Sea

			12576/2023			12			No-12)
3	10819/2025	07.02.2025	ABLAPL-15524/2023	D P DASH	C.O.	COURT NO. 12	Order Dtd. 2024-01-22	BAIL-2	(Sea No-8)
4	10820/2025	07.02.2025	BLAPL-11108/2023	A K BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-03-07	BAIL-1	(Sea No-2)
5	10821/2025	07.02.2025	WP (C) - 2034/2025	SK BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-02-06	WRIT BRANCH-3	(Sea No-28)
6	10822/2025	07.02.2025	ABLAPL-14778/2024	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Sea No-28)
7	10823/2025	07.02.2025	WP (C) - 933/2025	SUDHANSU SEKHAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04	WRIT BRANCH-4	(Sea No-19)
8	10390/2025	07.02.2025	BLAPL-12213/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-02-06		(Sea No-19)
9	10396/2025	07.02.2025	WP (C) - 11667/2009	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-07	WRIT BRANCH (DIVISION BENCH-3)	(Sea No-118)
10	10398/2025	07.02.2025	WP (C) - 23873/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-08	WRIT BRANCH-6	(Sea No-26)
11	10421/2025	07.02.2025	WP (C) - 17597/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-01	WRIT BRANCH-1	(Sea No-1)
12	10422/2025	07.02.2025	WP (C) - 19217/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-31	WRIT BRANCH-2	(Sea No-7)
13	10423/2025	07.02.2025	WP (C) - 34975/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-11-12	WRIT BRANCH-1	(Sea No-4)
14	10424/2025	07.02.2025	WP (C) - 3640/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-02-11	WRIT BRANCH-1	(Sea No-30)
15	10425/2025	07.02.2025	WP (C) - 35167/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-20	WRIT BRANCH-7	(Sea No-44)
16	10426/2025	07.02.2025	WP (C) - 25980/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-2	(Sea No-7)
17	10430/2025	07.02.2025	CRLMC-311/2025	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-02-04		(Sea No-7)
18	10432/2025	07.02.2025	CRLMC-313/2025	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-02-06		(Sea No-7)
19	10434/2025	07.02.2025	CRLMC-315/2025	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-02-06		(Sea No-7)
20	10437/2025	07.02.2025	CRLMC-314/2025	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-02-06		(Sea No-7)
21	10445/2025	07.02.2025	CRLMC-400/2025	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-02-06	CRIMINAL MISC	(Sea No-7)
22	10447/2025	07.02.2025	CRLMC-448/2025	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-02-06		(Sea No-7)
23	10449/2025	07.02.2025	CRLMC-	SOUMYARANJAN	GENERAL		Order Dtd. 2025-		(Sea

			4612/2024	PAIKRAY			02-06		No-7
34	10450/2025	07.02.2025	BLAPL-233/2025	ISPAT NAIK	GENERAL		Order Dtd. 2025-02-06	BAIL-1	(Sea No-4)
35	10461/2025	07.02.2025	WP (C) - 8373/2009	GIRISH KUMAR SUNDARAY	GENERAL		Order Dtd. 2021-03-24	WRIT BRANCH (DIVISION BENCH)	(Sea No-116)
36	10462/2025	07.02.2025	WP (C) - 9367/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-31	WRIT BRANCH-5	(Sea No-22)
37	10463/2025	07.02.2025	WP (C) - 4909/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-30	WRIT BRANCH-4	(Sea No-38)
38	10468/2025	07.02.2025	WP (C) - 6487/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH-4	(Sea No-37)
39	10475/2025	07.02.2025	ABLAPL-15013/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-01-22	BAIL-1	(Sea No-3)
40	10479/2025	07.02.2025	WP (C) - 19662/2023	JAYADEV BHOI	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-1)	(Sea No-108)
41	10508/2025	07.02.2025	SA-49/2002	GOPAL KRUSHNA NANDA	GENERAL		Lower Court Record	SECOND APPEAL	(Sea No-6)
42	10612/2025	07.02.2025	CRLMC-3302/2023	PRAVASH CHANDRA MOHANTY	GENERAL		Entire Order	CRIMINAL MISC	(Sea No-3)
43	10617/2025	07.02.2025	RSA-323/2003	ADV. BANALATA DAS	GENERAL		Judgement Dtd. 2016-10-05		(Sea No-3)
44	10626/2025	07.02.2025	RSA-323/2003	ADV. BANALATA DAS	GENERAL		Decree		(Sea No-3)
45	10627/2025	07.02.2025	WP (C) - 9710/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-02	WRIT BRANCH-2	(Sea No-34)
46	10640/2025	07.02.2025	WP (C) - 12959/2006	B K DAS	GENERAL		Entire Brief		(Sea No-34)
47	10693/2025	07.02.2025	WP (C) - 10185/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Sea No-111)
48	10726/2025	07.02.2025	ABLAPL-1359/2025	DILLIP KUMAR MALLIK	GENERAL		Order Dtd. 2025-02-07		(Sea No-111)
49	10756/2025	07.02.2025	ABLAPL-1337/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-02-07		(Sea No-111)
50	10764/2025	07.02.2025	CMP-43/2025	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2025-02-06		(Sea No-111)
51	10765/2025	07.02.2025	BLAPL-12606/2024	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2025-02-07		(Sea No-111)

52	10767/2025	07.02.2025	CRLMP-93/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-02-07		(Sea No-111)
53	10769/2025	07.02.2025	WP (C) - 6093/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-05	WRIT BRANCH-8	(Sea No-41)
54	10772/2025	07.02.2025	ABLAPL-1296/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-02-06		(Sea No-41)
55	10788/2025	07.02.2025	ABLAPL-1396/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-02-07	BAIL-1	(Sea No-13)
56	10812/2025	07.02.2025	CRLMC-3302/2023	PRAVASH CHANDRA MOHANTY	GENERAL		Entire Order	CRIMINAL MISC	(Sea No-3)
57	10813/2025	07.02.2025	WP (C) - 3821/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-07	WRIT BRANCH-5	(Sea No-32)
58	10814/2025	07.02.2025	WP (C) - 3826/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-07	WRIT BRANCH-3	(Sea No-12)
59	10815/2025	07.02.2025	WP (C) - 3828/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02-07	WRIT BRANCH-6	(Sea No-26)
60	10438/2025	07.02.2025	ABLAPL-1142/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-05		(Sea No-26)
61	10464/2025	07.02.2025	WP (C) - 13959/2023	A MOHANTY	GENERAL			WRIT BRANCH-2	(Sea No-34)
62	10465/2025	07.02.2025	RSA-76/2008	S MOHARANA	GENERAL			SECOND APPEAL	(Sea No-4)
63	10466/2025	07.02.2025	RSA-208/2004	B DAS	GENERAL				(Sea No-4)
64	10467/2025	07.02.2025	WP (C) - 26899/2017	P K PAL	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Sea No-111)
65	10469/2025	07.02.2025	RPFAM-137/2019	C R SAHOO	GENERAL			FIRST APPEAL	(Sea No-8)
66	10470/2025	07.02.2025	WP (C) - 19024/2022	S P SAHOO	GENERAL			WRIT BRANCH-4	(Sea No-27)
67	10471/2025	07.02.2025	OJC-762/1997	KC SWAIN	GENERAL				(Sea No-27)
68	10472/2025	07.02.2025	BLAPL-8097/2024	A KHAN	GENERAL				(Sea No-27)
69	10473/2025	07.02.2025	BLAPL-2569/2017	A KHAN	GENERAL				(Sea No-27)
70	10474/2025	07.02.2025	CRLMC-	S K RATH	GENERAL			CRIMINAL	(Sea No-27)

			109/2014					MISC	No-4
71	10476/2025	07.02.2025	WP (C) - 15066/2012	S K RATH	GENERAL				(Sea No-4)
72	10478/2025	07.02.2025	RVWPET- 4/2006	A K DAS	GENERAL				(Sea No-4)
73	10480/2025	07.02.2025	WP (C) - 18689/2013	A K DAS	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Sea No- 113)
74	10481/2025	07.02.2025	WP (C) - 15056/2005	A K DAS	GENERAL				(Sea No- 113)
75	10482/2025	07.02.2025	WP (C) - 1841/2006	A K DAS	GENERAL				(Sea No- 113)
76	10483/2025	07.02.2025	CRLA- 300/2017	H SUNDARA	GENERAL			CRIMINAL APPEAL	(Sea No-8)
77	10484/2025	07.02.2025	WP (C) - 20280/2015	P C MOHANTY	GENERAL				(Sea No-8)
78	10485/2025	07.02.2025	WP (C) - 20279/2015	P C MOHANTY	GENERAL				(Sea No-8)
79	10486/2025	07.02.2025	WP (C) - 25/2025	H K BHOL	GENERAL			WRIT BRANCH-6	(Sea No- 35)
80	10487/2025	07.02.2025	WP (C) - 3796/2008	K C SWAIN	GENERAL				(Sea No- 35)
81	10488/2025	07.02.2025	WP (C) - 28422/2013	S PALAI	GENERAL				(Sea No- 35)
82	10490/2025	07.02.2025	WP (C) - 1057/2025	H K PANDA	GENERAL				(Sea No- 35)
83	10491/2025	07.02.2025	ABLAPL- 13375/2017	A K SRICHANDAN	GENERAL			BAIL-2	(Sea No- 12)
84	10492/2025	07.02.2025	CRLMC- 4422/2024	J P KAR	GENERAL				(Sea No- 12)
85	10493/2025	07.02.2025	BLAPL- 292/2018	A KHAN	GENERAL			CRIMINAL MISC	(Sea No-3)
86	10494/2025	07.02.2025	BLAPL- 3609/2021	A KHAN	GENERAL			BAIL-2	(Sea No- 11)
87	10495/2025	07.02.2025	BLAPL- 9451/2022	A KHAN	GENERAL			BAIL-2	(Sea No- 11)
88	10497/2025	07.02.2025	SA- 264/1986	P N NAYAK	GENERAL				(Sea No- 11)
89	10499/2025	07.02.2025	BLAPL- 494/2025	M DAS	GENERAL				(Sea No- 11)

00	10500/2025	07.02.2025	SA-16/1991	G C BARIK	GENERAL			SECOND APPEAL	(Sea No-3)
01	10501/2025	07.02.2025	WP (C) - 21971/2012	N ROUT	GENERAL				(Sea No-3)
02	10503/2025	07.02.2025	WP (C) - 15283/2010	H K BHOL	GENERAL				(Sea No-3)
03	10504/2025	07.02.2025	WP (C) - 2811/2020	S R BARIK	GENERAL			WRIT BRANCH-5	(Sea No-20)
04	10505/2025	07.02.2025	WP (C) - 4537/2018	B K SWAIN	GENERAL				(Sea No-20)
05	10506/2025	07.02.2025	CONTC-1306/2018	B K SWAIN	GENERAL				(Sea No-20)
06	10507/2025	07.02.2025	CRLMA-205/2024	B K SWAIN	GENERAL				(Sea No-20)
07	10510/2025	07.02.2025	WP (C) - 42059/2023	B K SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Sea No-104)
08	10511/2025	07.02.2025	WP (C) - 18997/2024	B K SWAIN	GENERAL				(Sea No-104)
09	10512/2025	07.02.2025	CRLMC-2048/2022	L DASH	GENERAL			CRIMINAL MISC	(Sea No-1)
00	10513/2025	07.02.2025	FAO-389/2022	L BARIK	GENERAL			MISC. APPEAL SEC.	(Sea No-2)
01	10514/2025	07.02.2025	OJC-2941/1998	N C SAHOO	GENERAL				(Sea No-2)
02	10515/2025	07.02.2025	CRLMC-1842/2016	R K BARIK	GENERAL				(Sea No-2)
03	10517/2025	07.02.2025	CRLMC-2435/2024	R K BARIK	GENERAL				(Sea No-2)
04	10520/2025	07.02.2025	RSA-253/2015	B MISHRA	GENERAL			SECOND APPEAL	(Sea No-7)
05	10521/2025	07.02.2025	ABLAPL-886/2025	P BEURA	GENERAL				(Sea No-7)
06	10523/2025	07.02.2025	BLAPL-6873/2017	S K PRADHAN	GENERAL				(Sea No-7)
07	10524/2025	07.02.2025	WP (C) - 30119/2024	S DASH	GENERAL			WRIT BRANCH-4	(Sea No-19)
08	10525/2025	07.02.2025	CRLREV-424/2003	J PRADHAN	GENERAL				(Sea No-19)
09	10526/2025	07.02.2025	CRLREV-424/2003	J PRADHAN	GENERAL				(Sea No-19)
00	10527/2025	07.02.2025	SA-100/1993	P N NAYAK	GENERAL			SECOND APPEAL	(Sea No-4)

1	10529/2025	07.02.2025	CRLA-80/2025	BADAL KUMAR PANDA	GENERAL				(Sea No-4)
2	10530/2025	07.02.2025	CRLA-79/2025	BADAL KUMAR PANDA	GENERAL				(Sea No-4)
3	10531/2025	07.02.2025	CRA-387/1993	M K MOHANTY	GENERAL			CRIMINAL APPEAL	(Sea No-4)
4	10532/2025	07.02.2025	WP (C) - 1722/2025	S K BEHERA	GENERAL				(Sea No-4)
5	10533/2025	07.02.2025	WP (C) - 4489/2024	J P KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Sea No-119)
6	10534/2025	07.02.2025	WP (C) - 31178/2024	P C DAS	GENERAL				(Sea No-119)
7	10535/2025	07.02.2025	WP (C) - 2722/2025	M. R. ROUTRAY	GENERAL		Order Dtd. 2025-01-30		(Sea No-119)
8	10536/2025	07.02.2025	CRLMC-394/2025	H K BHOL	GENERAL				(Sea No-119)
9	10538/2025	07.02.2025	WP (C) - 13232/2024	B K MOHANTY	GENERAL			WRIT BRANCH-2	(Sea No-45)
10	10541/2025	07.02.2025	MATA-53/2009	K C PANDA	GENERAL			FIRST APPEAL	(Sea No-3)
11	10543/2025	07.02.2025	CRREV-320/2001	B N BEHERA	GENERAL			CRIMINAL REVISION	(Sea No-3)
12	10558/2025	07.02.2025	WP (C) - 6711/2009	S MOHANTY	GENERAL		Order Dtd. 2009-08-28		(Sea No-3)
13	10573/2025	07.02.2025	ABLAPL-13908/2024	J. P. KAR	GENERAL		PetitionAnnexure,		(Sea No-3)
14	10594/2025	07.02.2025	WP (C) - 3562/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-06		(Sea No-3)
15	10595/2025	07.02.2025	WP (C) - 3332/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-06	WRIT BRANCH-5	(Sea No-22)
16	10596/2025	07.02.2025	ABLAPL-1210/2025	KARMA DAS	GENERAL		Order Dtd. 2025-02-04		(Sea No-22)
17	10598/2025	07.02.2025	ABLAPL-1274/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-06	BAIL-1	(Sea No-15)
18	10599/2025	07.02.2025	ABLAPL-1277/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-06		(Sea No-15)
19	10635/2025	07.02.2025	BLAPL-592/2024	SURENDRA DAS	GENERAL		Order Dtd. 2025-02-03		(Sea No-15)
20	10636/2025	07.02.2025	BLAPL-12759/2024	DINESH KUMAR DALAI	GENERAL		Order Dtd. 2025-02-04	BAIL-1	(Sea No-5)
21	10637/2025	07.02.2025	BLAPL-12756/2024	DINESH KUMAR DALAI	GENERAL		Order Dtd. 2025-01-29	BAIL-1	(Sea No-4)

32	10638/2025	07.02.2025	WP (C) - 32788/2024	S. C. DAS	GENERAL		Order Dtd. 2025- 02-04	WRIT BRANCH-6	(Sea No- 36)
33	10639/2025	07.02.2025	WP (C) - 32788/2024	S. C. DAS	GENERAL		Order Dtd. 2025- 02-04	WRIT BRANCH-6	(Sea No- 36)
34	10785/2025	07.02.2025	CRLMC- 2321/2022	B SAHOO	GENERAL			CRIMINAL MISC	(Sea No-6)
35	10786/2025	07.02.2025	CRLMC- 2321/2022	B SAHOO	GENERAL			CRIMINAL MISC	(Sea No-6)
36	10787/2025	07.02.2025	CRLMC- 2321/2022	B SAHOO	GENERAL			CRIMINAL MISC	(Sea No-6)

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